

**IN THE NATIONAL COMPANY LAW TRIBUNAL,  
NEW DELHI COURT III**

**Item No.211**  
46/241/242/ND/2019

**IN THE MATTER OF:**

M/s. Shalini Chawla & Ors

.....**APPLICANT/PETITIONER**

**Vs.**

M/s. Chintamani Metal Udyog Pvt. Ltd. & Ors

.....**RESPONDENT**

**SECTION**

**U/s 241/242**

**Order delivered on 01.05.2023**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**

**SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :

For the Respondent :

**ORDER**

At the request made by the Learned Counsel appearing for the Applicant, the matter is adjourned to **22.05.2023**.

Sd/-  
**(ATUL CHATURVEDI)**  
**MEMBER (TECHNICAL)**

Sd/-  
**(BACHU VENKAT BALARAM DAS)**  
**MEMBER (JUDICIAL)**